NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 98(ND)2017 **C. A. NO.**

CORAM:

PRESENT: SH. S.K. MOHAPATRA

HON'BLE MEMBER (T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2017

NAME OF THE COMPANY: M/s. Prudent Fire Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: For Petitioner (s): None.

For Respondent (s): None.

Order

None for the petitioner. Request for further time is being made by the learned prosecutor appearing on behalf of the ROC. Last opportunity is being given. Adjourned to 23rd August 2017.

[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)

[INA MALHOTRA] MEMBER [J]